

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 7/AM11 HELD ON 19.05.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 7/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 19.05.2010 under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 6/AM11 held on 12.05.2010.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-28	BALKRISHNA INDUSTRIES LTD.	Status: Approved
	NC No.: 7/AM11 Dated: 19.05.2010	HQ F. No. 01/87/162/00083/AM10/DES-VII	

Application: Request is for amendment in the description of Import Item at S. No. 1(b) of existing SION A-1667.

Decision: Shri D.B. Amin, Sr. Manager (Imports) and Shri J.B. Parab, Assistant General Manager (Technology) appeared before

the Norms Committee and submitted that:

- (i) *The request is only for addition of grade Nos. 1723 and 1783 in the list of Import Items at S. No. 1(b), viz “Synthetic Rubber (PBR/SBR-1502/1712)” of SION A-1667;*
- (ii) *There is no difference in the price of Grade 1783 as compared to existing grades though the price of Grade 1723 is slightly higher than the existing grades; and*
- (iii) *The proposed amendment in SION does not involve any change in the quantity of existing import items.*

2. The representative of the firm further submitted that the firm has been exporting mainly to European countries. Since Grade No 1712 provided in the existing SION has higher aromate content and Polycyclic Aromatic Hydrocarbon (PAH) content, its use is not permitted as per European Commission Regulation REACH Agreement (Registration, Evaluation, Authorization and Restriction of Chemicals). Hence, the proposed addition of grades No. 1723 and 1783 is required.

3. Accordingly, the Norms Committee decided to recommend amendment of SION A-1667 to add grades 1723 and 1783 in the list of Import Item at S. No. 1(b) on the basis of above submissions of the firm and written comments of DIPP vide letter dated 19.05.2010 to read as under:

“Synthetic Rubber (PBR/SBR-1502/1712/1723/1783)”

The above recommendation be submitted to Competent Authority for being notified through Public Notice.

3.1.2	Case No. A-29	WACKER METROARK CHEMICALS PVT. LTD.	HQ F. No. 01/83/050/00711/AM06/DES-VII	Status: Approved
	NC No.: 7/AM11 Dated: 19.05.2010	Adv. Lic. No. 0210087011 Dated 24.03.2008	RLA F. No. 02/24/040/00110/AM06	

Application: Fixation of input/output Norms against the Advance Licence No. 0210087011 dated 24.03.2008 for the export

product “Wacker Finish etc.”.

Decision: With D/o C&PC OM No. 46011/71/2004-PC.II dated 19.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Wacker Finish CT 181 M	1 kg	1. Wacker PDM Siloxane	0.2135 kg
		2. Geniosil GF 95/Organo Silane AE 311/PC 1220	0.0120 kg
		3. Lutensol TO 6/MARLIPAL 0 13/60	0.0810 kg
		4. Lutensol TO 6/MARLIPAL 0 13/50	0.0270 kg
2. Wacker Silicone 412 M	1 kg	1. Wacker PDM Siloxane	0.6032 kg
		2. Lutensol TO 108/ Marlipol 0 13/109	0.0700 kg
3. Wakcer Belsil 551 HP	1 kg	1. Wacker D5 Fluid/OEL Z 040	0.1622 kg
		2. Wacker IM 22 Fluid	0.0750 kg
		3. Gentosil GF 95/Organo Silane AE 311/PC 1220	0.0100 kg
		4. Lutensol TO 5/Marlipol 0 13/50	0.0313 kg
		5. Cavasol W7 HPTL	0.0200 kg
4. Wacker Belsil 979	1 kg	1. Wacker PDM Siloxane	0.6240 kg
		2. Lutensol TO 5/MARLIPAL 0 13/50	0.0200 kg
		3. Arlypon SA 6	0.024 kg
5. Wacker Belsil CK 981	1 kg	1. Wacker PDM Siloxane	0.4992 kg
		2. Lutensol TO 108/MARLIPAL	0.0450 kg

		0 13/109	
		3. Manon AS3	0.040 kg
		4. Wacker TES 28	0.0033 kg
6. Wacker Belsil ADM 22/Wacker Finish CT 3122	1 kg	1. Wacker PDM Siloxane	0.1985 kg
		2. Geniosil GF 95/Organo Silane AE 311/PC 1220	0.0110 kg
		3. Lutensol TO 5/MARLIPAL 013/50	0.0326 kg
7. Wacker Stain Remover SI	1 kg	1. Flotigam K2C	0.700 kg
		2. Lutensol TO 5/MARLIPAL 013/50	0.300 kg
8. Powersoft 7022	1 kg	1. Wacker PDM Siloxane	0.2433 kg
		2. Geniosil GF 95/Organo Silane AE 311/PC 1220	0.013 kg
		3. Lutensol TO 5/MARLIPAL 013/50	0.010 kg

3.1.3	Case No. A-31	FUTURA FIBRES (A division of Futura Polyester Ltd.)	Status: Approved
	NC No.: 7/AM11 Dated: 19.05.2010		
Hqrs. File No.		RLA File No.	Licence No. & Date
01/87/162/00133/AM05/DES-VII		04/24/042/00004/AM05	0410058166 dt. 10.06.2004
01/87/162/00245/AM05/DES-VII		04/24/042/00009/AM05	0410064114 dt. 16.11.2004

Application: Request is for amendment in the description of Export Item.

Decision: With oral comments of D/o C&PC, the Committee decided to amend description of export item as “**40% IPA Copolyester Chips**” in place of ‘**40% IPA Amorphous Copolyester Chips**’. Accordingly, the description of export product in

respect of norms already approved in above mentioned cases may be read as ‘40% IPA Copolyester Chips’

3.1.4	Case No. A-32	METRO TYRES LTD.	HQ F. No. 01/87/050/00099/AM09/DES-VII	Status: Approved
	NC No.: 7/AM11 Dated: 19.05.2010	Adv. Lic. No. 3010055403 Dated 07.03.2008	RLA F. No. 30/24/040/00061/AM08	

Application: Request is for amendment in the description of Import Item No. 8.

Decision: With DIPP letter dated 19.05.2010, the Committee decided to amend description of Import Item No. 8 to read as “Nylon Tyre Cord Fabric Dipped (1) N6 420D/I (2) N66 420D/I (3) N6 840 D/I (4) Duraskin Dipped or Non Dipped” in place of ‘Nylon Fabric (Dipped) N6 420D/I, N66 420D/I, N6 840D/I, Duraskin, Nylon Fabric Duraskin’ as approved by NC in its earlier NC Meeting No. 12/AM10 held on 17.06.2009 (Case No. A-9).

3.1.5	Case No. A-33	KANPUR PLASTIPACK LTD.	HQ F. No. 01/87/050/00595/AM09/DES-VII	Status: Approved
	NC No.: 7/AM11 Dated: 19.05.2010	Adv. Lic. No. 0610014804 Dated 16.12.2008	RLA F. No. 06/24/040/00049/AM09	

Application: Request for review of decision taken in Norms Committee Meeting No. 49/AM09.

Decision: With D/o C&PC OM No. 46011/129/2006-PC.II dated 19.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Flexible Intermediate Bulk Container Laminated	1 kg	1. Polypropylene Granules	0.6820 kg
		2. LLDPE Granules (For	0.3990 kg

with LLDPE and with UV Stabilization	Coating/Lamination)	
	3. UV Stabilizer Master Batch (Additive Master Batch containing 20% UV Stabilizer)	0.0128 kg

3.1.6	Case No. A-34	KANPUR PLASTIPACK LTD.	HQ F. No. 01/87/050/00583/AM09/DES-VII	Status: Approved
	NC No.: 7/AM11 Dated: 19.05.2010	Adv. Lic. No. 0610014766 Dated 10.12.2008	RLA F. No. 06/24/040/00048/AM09	

Application: Request for review of decision taken in Norms Committee Meeting No. 40/AM09.

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 41/87-ALC1/2007 dated 20.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Container – U.V. Stabilized	1 kg	1. Polypropylene Resins/ Granules (for PP Fabric)	0.94325 kg
		2. Polypropylene Resin/Granules (for lamination/coating)	0.13125 kg
		3. UV Stabilizer	0.01925 kg

3.1.7	Case No. A-35	KRISHNA ANTIOXIDANTS PVT. LTD.	HQ F. No. 01/87/050/00302/AM09/DES-VII	Status: Approved
	NC No.: 7/AM11 Dated: 19.05.2010	Adv. Lic. No. 0310478439 Dated 11.07.2008	RLA F. No. 03/94/040/00394/AM09	

Application: Request for review of decision taken in Norms Committee Meeting No. 50/AM09.

Decision: With D/o C&PC O.M. No. 46011/35/2008-PC.II dated 17.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly (Oxy-1, 2-Ethanediy1 Alpha-Butyl-Omega-Hydroxy-85% MIN)	1 kg	1. Butyl Tri Glycol/Butoxy Triglycol/Tri Ethylene Glycol Mono Butyl Ether/Butyl Triglycol Ether Mixure (BTGE Mix)	0.6760 kg
		2. Ethylene Oxide	0.1825 kg
		3. M.S. Drum/Barrels	As per packing policy

ONLINE CASES

Case No.:21/43/87-ALC1/2009	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status: Approved
HQ File :01/87/050/00332/AM10/	RLA File :24/24/040/00012/AM10/	Lic.No/Date:2410026608 27.11.2009	Defer Date:
Application: Request is for adhoc norms for following:			

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39209919	63/0- EVA PLACEMATS (EMBOSSSED/PLAIN/PRINTED/LAMINATED)	373.830	M.T	34592000.00	736000.00 US\$
				Total	34,592,000.00	736,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39013000	EVA RESIN	400.000	M.T	30080000.00	640000.00 US\$	
				Total	30,080,000.00	640,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 13/87-ALC1/2008 dated 09.07.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Placemats (Embossed/Plain/Printed/Laminated)	1 kg	EVA Resin	1.07 kg

Case No.:15/48/87-ALC1/2009	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status: Approved
HQ File :01/87/050/00373/AM10/	RLA File :17/24/040/00041/AM10/	Lic.No/Date:1710002896 15.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
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1	39173990	63/0- GRP Pipe with Coupling (DN1000 PN10 SN5000)	96.000	Meter	641400.96	13989.12 US\$
2	39173990	63/0- GRP Pipe with Coupling (DN800 PN06 SN5000)	312.000	Meter	1487740.80	32448.00 US\$
3	39173990	63/0- GRP Pipe with Coupling (DN600 PN10 SN5000)	312.000	Meter	1021104.24	22270.56 US\$
4	39173990	63/0- GRP Pipe with Coupling (DN500 PN06 SN5000)	312.000	Meter	836281.68	18239.52 US\$
5	39173990	63/0- GRP Pipe with Coupling (DN400 PN10 SN5000)	312.000	Meter	690799.20	15066.48 US\$
				Total	4,677,326.88	102,013.68

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	70191200	Roving (of any make, Grade, type or Specification)	13645.937	K.G	744551.73	15926.24 US\$	
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	32.446	K.G	8509.44	182.02 US\$	
3	56081900	Polyrelease Film	69.365	K.G	6323.42	135.26 US\$	
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	167.639	K.G	68966.54	1475.22 US\$	
5	56081900	Polyester Netting 153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make ,Type ,Specification)	75.766	K.G	39104.04	836.45 US\$	
6	39079120	Resin (EPS-1 or any other make, grade, type or specification)	16754.356	K.G	1155317.80	24712.68 US\$	
7	25051012	Silica Sand	33916.577	K.G	110992.45	2374.17 US\$	
8	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	33.518	K.G	21310.52	455.84 US\$	
9	29096000	Andonox, Butanox OR Trigonox (M-60, or any other Grade Make type or specification)	418.901	K.G	92825.87	1985.58 US\$	
						1642.08	

10	29025000	Styrene	837.796	K.G	76767.24	US\$	
				Total	2,324,669.05	49,725.54	

Decision: With D/o C&PC OM No. 46011/72/2004-PC.II dated 23.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe with Coupling (DN 1000 PN 10, SN 5000)	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox /Butanox/Trigonox 10. Styrene	0.2303 kg 0.0004 kg 0.0008 kg 0.0019 kg 0.0009 kg 0.2532 kg 0.5410 kg 0.0005 kg 0.0086 kg 0.0124 kg
2. GRP Pipe with Coupling (DN 800 PN 06, SN 5000)	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 11. Andonox /Butanox/Trigonox 12. Styrene	0.1791 kg 0.0004 kg 0.0009 kg 0.0022 kg 0.0010 kg 0.2519 kg 0.5951 kg 0.0005 kg 0.0063 kg 0.0126 kg
3. GRP Pipe with Coupling (DN 60 PN 10N 5000)	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting	0.2426 kg 0.0006 kg 0.0013 kg 0.0032 kg 0.0014 kg

		6. Unsaturated Polyester Resin	0.2718 kg
		7. Silica Sand	0.5081 kg
		8. Accelerator	0.0006 kg
		9. Andonox/Butanox/Trigonox	0.0068 kg
		10. Styrene	0.0136 kg
4. GRP Pipe with Coupling (DN 50 PN 06 SN 5000)	1 kg	1. Fiberglass Roving	0.1824 kg
		2. Polyester Filament Yarn	0.0006 kg
		3. Polyrelease Film	0.0014 kg
		4. Surface Mat	0.0033 kg
		5. Polyester Netting	0.0015 kg
		6. Unsaturated Polyester Resin	0.2678 kg
		7. Silica Sand	0.5722 kg
		8. Accelerator	0.0005 kg
		9. Andonox/Butanox/Trigonox	0.0067 kg
		10. Styrene	0.0134 kg
5. GRP Pipe with Coupling (DN 40 PN 10 N 5000)	1 kg	1. Fiberglass Roving	0.2537 kg
		2. Polyester Filament Yarn	0.0009 kg
		3. Polyrelease Film	0.0019 kg
		4. Surface Mat	0.0045 kg
		5. Polyester Netting	0.0020 kg
		6. Unsaturated Polyester Resin	0.2909 kg
		7. Silica Sand	0.4736 kg
		8. Accelerator	0.0006 kg
		9. Andonox/Butanox/Trigonox	0.0073 kg
		10. Styrene	0.0146 kg

	PLASTICS (INDIA) PVT. LTD	19.05.2010	
HQ File :01/87/050/00301/AM10/	RLA File :31/24/040/00181/AM10/	Lic.No/Date:3110041271 30.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON K222 KGMV14 H GREY 25% GLASS FIBER MINERAL RRINFORCED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND IN GREY COLOUR	35000.000	K.G	4235000.00	92366.41 US\$
				Total	4,235,000.00	92,366.41

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS/GRANULES BASE POLYMER	20548.500	K.G	2094200.38	44795.73 US\$	
2	70191100	GLASS FIBER (CHOPPED STRAND) REINFORCING MATERIAL	1802.500	K.G	91008.23	1946.70 US\$	
3	32064990	BLACK MASTERBATCH PE 48/93 COLORANT	360.500	K.G	50560.13	1081.50 US\$	
4	39092090	MELAMINE CYNAURATE FLAME RETARDANT	5407.500	K.G	379200.94	8111.25 US\$	
5	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	721.000	K.G	50560.13	1081.50 US\$	
6	29159090	MICA MINERAL	7210.000	K.G	77525.53	1658.30 US\$	
				Total	2,743,055.34	58,674.98	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Glassfibre/Mineral Reinforced Flame Retardant Nylon-6 Compound (Akulon K222 KGM V 14H)	1 kg	1. Nylon-6 Chips/Granules	0.5871 kg
		2. Glass Fibre	0.0515 kg
		3. Relevant Colourants / masterbatch	0.0103 kg
		4. Melamine Cynaurate (Flame Retardant)	0.1545 kg
		5. Calcium Stearate	0.0206 kg
		6. Mica Mineral	0.2060 kg

Case No.:4/46/87-ALC1/2009	Party Name:DRIPLEX WATER ENGINEERING LTD.	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status: Approved
HQ File :01/87/050/00349/AM10/	RLA File :05/23/040/00146/AM10/	Lic.No/Date:0510257386 02.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39140090	61/0- Plant Water Systems Package for Raghunathpur Thermal Power Project Phase-1, Unit-1 & 2[(2x(500+20%)MW]	1.000	Number	430000000.00	9303332.00 US\$	
				Total	430,000,000.00	9,303,332.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39140090	ION EXCHANGE RESIN :Lewatit Monoplus S100 Strongly Acidic Cation Exchange	32400.000	Litre	11997002.00	259563.00 US\$	
2	39140090	ION EXCHANGE RESIN : Lewatit Monoplus MP-500 Strongly basic Anion Exchange	52200.000	Litre	0.00	0.00 US\$	
		ION EXCHANGE RESIN : Lewatit Monoplus S 100H Strongly Acidic					

3	39140090	Cation Exchange	3000.000	Litre	0.00	0.00 US\$	
				Total	11,997,002.00	259,563.00	

Decision: With D/o C&PC OM No. 46011/55/2009-PC.II, dated 12.05.2010, the Committee **approved** the application for the import of Relevant Ion Exchange Resins **on net to net basis i.e. nil wastage as contained in the export product.**

Case No.:20/48/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status: Approved
HQ File :01/87/050/00378/AM10/	RLA File :03/94/040/00998/AM10/	Lic.No/Date:0310560334 16.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072010	62/0- POLY (OXY-1, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY-85% MIN)	504000.000	K.G	35481600.00	554400.00 EURO
				Total	35,481,600.00	554,400.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29094900	TRI ETHYLENE GLYCOL MONO BUTYL ETHER	340704.000	K.G	25075814.40	391809.60 EURO	Value & Qty
2	29101000	ETHYLENE OXIDE	91980.000	K.G	5592384.00	87381.00 EURO	Value & Qty
				Total	30,668,198.40	479,190.60	

Decision: With D/o C&PC O.M. No. 46011/35/2008-PC.II dated 17.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly (Oxy-1, 2-EthanediyI Alpha-	1 kg	1. Butyl Tri Glycol/Butoxy	0.6760 kg

Butyl-Omega-Hydroxy-85% MIN)	Triglycol/Tri Ethylene Glycol Mono Butyl Ether/Butyl Triglycol Ether Mixure (BTGE Mix)	
	2. Ethylene Oxide	0.1825 kg
	3. M.S. Drum/Barrels	As per packing policy

Case No.:1/49/87-ALC1/2009	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status: Approved
HQ File :01/87/050/00382/AM10/	RLA File :02/24/040/00190/AM10/	Lic.No/Date:0210138288 22.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39232990	63/0- Printed PP Woven Sacks (BOPP Film laminated) (total 6400000.00 nos.)	104000.000	K.G	10780000.00	229361.70 US\$
				Total	10,780,000.00	229,361.70

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	PP Granules	88088.000	K.G	6624218.00	140941.00 US\$	
2	39021000	Plastic Material (PP Granules) for lamination	5460.000	K.G	410592.00	8736.00 US\$	
3	39020000	BOPP Film	16380.000	K.G	1770678.00	37674.00 US\$	

4	32150000	Printing Ink	3432.000	K.G	532303.00	11326.00 US\$	
				Total	9,337,791.00	198,677.00	

Decision: With D/o C&PC OM No. 46011/22/2006-PC.II dated 12.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed PP Woven Sacks (BOPP Film laminated)	1 kg	1. Polypropylene Granules	1.10 kg/kg content of PP Woven Fabric in the export product
		2. Polypropylene Granules (for lamination)	1.05 kg/kg content of coating lamination in the export product
		3. BOPP Film	1.05 kg/kg content of BOPP film in the export product
		4. Printing Ink	0.033 kg

Case No.:2/50/87-ALC1/2009	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status: Approved
HQ File :01/87/050/00384/AM10/	RLA File :02/24/040/00227/AM10/	Lic.No/Date:0210138588 26.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39100090	62/0- Powersoft (R) 180/Powersoft (R)180M (Amino micro Emulsion)	300.000	M.T	38260320.00	810600.00 US\$

2	39100090	62/0- Wacker Finish CT 80 E M/ Wacker Finish CT 729M (Emulsion of amino silicone fluid/ amino dimethyl polysiloxane)	480.000	M.T	50284992.00	1065360.00 US\$
				Total	88,545,312.00	1,875,960.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39100090	Poly Dimethyl Siloxane (Wacker PDM siloxane)	268526.400	K.G	33669666.00	713340.38 US\$	Value & Qty
2	29310090	Wacker SilaneGF 95/ Silane PC 1220/ Geniosil GF 95/ Organo Silane AE 311(Aminoethyl Amino Propyl Methyl Diethoxy Silane)	26078.400	K.G	11410447.00	241746.76 US\$	Value & Qty
3	34021190	Lutensol TO 108 / Marlipal O 13/ 109	38736.000	K.G	4667019.00	98877.51 US\$	Value & Qty
4	34021190	Lutensol TO 5/ Marlipal O 13/50	38916.000	K.G	4688706.00	99336.98 US\$	Value & Qty
5	34021190	Lutensol TO 3/ Marlipal O13/30	15000.000	K.G	1840800.00	39000.00 US\$	Value & Qty
6	38089990	Kathon CG/ Kathon LXE	1200.000	K.G	1070496.00	22680.00 US\$	Value & Qty
				Total	57,347,134.00	1,214,981.63	

Decision: With D/o C&PC OM No. 46011/71/2004-PC.II dated 26.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Powersoft (R) 180/P/Powersoft (R) 180M (Amino micro emulsion)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.3744 kg
		2. Wacker Silane GF 95/Silane PC 1220/Geniosil GF 95/Organo Silane AE 311 (Aminoethyl Amino Propyl Methyl Diethoxy Silane)	0.0524 kg
		3. Lutensol TO 108/Marlipal O 13/109	0.0600 kg

2. Wacker Finish CT 80 E M/Wacker Finish CT 729M (Emulsion of amino silicone fluid/amino dimethyl polysiloxane)	1 kg	4. Lutensol TO 5/Marlipal O 13/50	0.0990 kg
		5. Lutensol TO 3/Marlipal O 13/30	0.0500 kg
		1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.3254 kg
		2. Wacker Silane GF 95/Silane PC 1220/Geniosil GF 95/Organo Silane AE 311 (Aminoethyl Amino Propyl Methyl Diethoxy Silane)	0.0215 kg
		3. Lutensol TO 108/Marlipal O 13/109	0.0432 kg
		4. Lutensol TO 5/Marlipal O 13/50	0.0192 kg
		5. Lutensol TO 3/Marlipal O 13/30	0.0025 kg

Case No.:8/50/87-ALC1/2009	Party Name:PYRAMID PLASTICS	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status: Approved
HQ File :01/87/050/00390/AM10/	RLA File :03/95/040/00759/AM10/	Lic.No/Date:0310562844 03.03.2010	Defer Date:
Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39249090	63/0- ARTICLE MADE OF THERMO PLASTIC ELASTOMER (TPE) NETT CONTENT 57143.00 KG. GRADE INJECTION MOULDING	57143.000	K.G	9034080.00	191400.00 US\$
				Total	9,034,080.00	191,400.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40059990	RELEVANT THERMO PLASTIC ELASTOMER (TPE) GRANULES GRADE INJECTION MOULDING	60000.000	K.G	7788000.00	165000.00 US\$	Qty
				Total	7,788,000.00	165,000.00	

Decision: With D/o C&PC OM No. 46011/23/2010-PC.II dated 23.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Thermoplastic Elastomer (TPE)	1 kg	Relevant Thermoplastic Elastomer (TPE) Granules (Grade Injection Moulding)	1.05 kg

Case No.:3/53/87-ALC1/2009

Party Name:DSM ENGINEERING PLASTICS
(INDIA) PVT. LTD

Meet No/Date:7/87-ALC1/2010
19.05.2010

Status:
Approved

HQ File :01/87/050/00432/AM10/

RLA File :31/24/040/00236/AM10/

Lic.No/Date:3110042461
19.03.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TV4 240 P WHITE 20 % GLASS FIBER REINFORCED PBT	66000.000	K.G	7985835.00	174744.75 US\$
2	39079150	63/0- ARNITE TV 4 240 S P WHITE 20 % GLASS FIBER REINFORCED PBT COMPOUND	44000.000	K.G	6197554.00	135613.87 US\$
				Total	14,183,389.00	310,358.62

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS / GRANULES BASE POLYMER	54179.400	K.G	4043950.42	86687.04 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING MATERIAL	13596.000	K.G	684993.67	14683.68 US\$	Value & Qty
3	34049090	LOXOL G-32 MOULD RELEASEING AGENT	204.600	K.G	19089.18	409.20 US\$	Value & Qty
4	39079150	PBT CHIPS/ GRANULES BASE POLYMER	29004.800	K.G	2164918.27	46407.68 US\$	Value & Qty
5	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING MATERIAL	9064.000	K.G	456662.45	9789.12 US\$	Value & Qty
6	29159090	CALCIUM STEARATE MOULD RELEASING AGENT	113.520	K.G	7519.91	161.20 US\$	Value & Qty
7	34049090	LOXOL MOULD RELEASING AGENT	113.520	K.G	10591.42	227.04 US\$	Value & Qty
8	39039090	SAYTEX BROMINATED FR FLAME RETARDANT	3172.400	K.G	1129182.47	24205.41 US\$	Value & Qty
9	28258000	ANTIMONY TRIOXIDE FLAME RETARDANT	3172.400	K.G	929392.65	19922.67 US\$	Value & Qty
10	39046100	DYNEON / TEFLON BASED FLOW MODIFIER	90.640	K.G	48626.09	1042.36 US\$	Value & Qty
11	32064990	SACTOLITH HDS RELEVANT COLOURANT	498.520	K.G	84181.83	1804.54 US\$	Value & Qty
12	29159090	SAVNOL	45.320	K.G	2008.47	43.05 US\$	Value & Qty
13	29159090	TALC 2050	90.640	K.G	1014.81	21.75 US\$	Value & Qty
				Total	9,582,131.64	205,404.74	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 20% Glassfibre Reinforced Microsphere based PBT Compound (Arnite TV 4240 P)	1 kg	1. PBT Chips/Granules	0.8209 kg
		2. Glass Fibre	0.2060 kg
		3. Mould Release Agent (Loxiol)	0.0031 kg
2. 20% Glassfibre Reinforced PBT Compound (Arnite TV 4 240 SP)	1 kg	1. PBT Chips/Granules	0.6590 kg
		2. Glass Fibre	0.2060 kg
		3. Calcium Stearate	0.0025 kg
		4. Mould Release Agent (Loxiol)	0.0025 kg
		5. Flame Retardant (Brominated FR)	0.0720 kg
		6. Antimony Trioxide	0.0720 kg
		7. Dyneon/Teflon based flow modifier	0.0020 kg
		8. Relevant Colourant	0.0110 kg
		9. Sevnol	0.0010 kg
		10. Talc	0.0020 kg

3.2 Following application is **withdrawn**:

ONLINE CASE

Case No.: 23/48/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status: Approved
HQ File :01/87/050/00381/AM10/	RLA File :05/24/040/00481/AM10/	Lic.No/Date:0510258718 17.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39206290	63/0- Siliconised Polyester Release Liner" (Thickness 23 micron/30 micron/36micron/50 micron)	4500000.000	Sq. meter	24678000.00	540000.00 US\$
				Total	24,678,000.00	540,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39206210	Relevant Polyester Film	4860000.000	Sq. meter	15470827.00	331992.00 US\$	Value & Qty
2	39100090	Silicone Resin in Solvent	8100.000	K.G	2053382.00	44064.00 US\$	Value & Qty
3	39100000	Relevant Cross Linker	112.500	K.G	103539.00	2221.88 US\$	Value & Qty
4	38159090	Relevant Catalysts OL/C05	45.000	K.G	1153350.00	24750.00 US\$	Value & Qty
5	29023000	Tolune	30600.000	K.G	2338574.00	50184.00 US\$	Value & Qty
				Total	21,119,672.00	453,211.88	

Decision: Zonal Jt.DGFT, CLA, New Delhi vide letter dated 30.04.2010 informed that the advance authorization had been issued on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 16/AM10 held on 15.07.2009. Hence, the case was **withdrawn**.

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3.3 Following applications are **deferred**:

MANUAL CASE

3.3.1	Case No. A-30	FLEXITUFF INTERNATIONAL LTD.	HQ F. No. 01/87/162/00025/AM11/DES-VII	Status: Deferred
	NC No.: 7/AM11 Dated: 19.05.2010	Adv. Lic. No. 11110021020 Dated 04.09.2009	RLA F. No. 11/24/040/00014/AM10	

Application: Request is for fixation of adhoc norms for the export product ‘Reverse Printed BOPP Woven Bags’.

Position: D/o C&PC will furnish comments.

Deferred for two weeks.

ONLINE CASES

1	Case No.:13/43/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVA TE LIMITED,	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status:Deferred
	HQ File :01/87/050/00324/AM10/	RLA File :07/24/040/00238/AM10/	Lic.No/Date:0710067239 29.09.2009	Defer Date:16.06.2010
Position: D/o C&PC will furnish comments.				

2	Case No.:9/36/87-ALC1/2009	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status:Deferred
	HQ File :01/87/050/00281/AM10/	RLA File :07/24/040/00312/AM10/	Lic.No/Date:0710068463 25.11.2009	Defer Date:30.06.2010
	Position: D/L No. 46011/84/2009-PC.II dated 16.02.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

4	Case No.:13/48/87-ALC1/2009	Party Name:FISHFA RUBBERS PVT. LTD.	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status:Deferred
	HQ File :01/87/050/00371/AM10/	RLA File :24/24/040/00013/AM10/	Lic.No/Date:2410026646 01.12.2009	Defer Date:02.06.2010
	Position: Reply awaited from the firm.			

5	Case No.:6/37/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status:Deferred
	HQ File :01/87/050/00288/AM10/	RLA File :08/24/040/00237/AM10/	Lic.No/Date:0810084606 02.12.2009	Defer Date:16.06.2010
	Position: D/o C&PC will furnish comments.			

6	Case No.:8/48/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status:Deferred
	HQ File :01/87/050/00366/AM10/	RLA File :03/95/040/00209/AM10/	Lic.No/Date:0310550673 14.12.2009	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

8	Case No.:9/48/87-ALC1/2009	Party Name:TTK LIG LIMITED	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status:Deferred
	HQ File :01/87/050/00367/AM10/	RLA File :04/24/040/00172/AM10/	Lic.No/Date:0410110416 29.12.2009	Defer Date:16.06.2010

Position: With DIPP letter dated 19.05.2010, the Committee decided to ask firm to furnish “the complete specification along with its catalogue which should indicate the type of rubber being used for latex”.

10	Case No.: 22/43/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status: Deferred
	HQ File :01/87/050/00333/AM10/	RLA File :03/94/040/00858/AM10/	Lic.No/Date:0310554807 12.01.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

11	Case No.: 4/44/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status: Deferred
	HQ File :01/87/050/00338/AM10/	RLA File :35/24/040/00025/AM10/	Lic.No/Date:3510028908 19.01.2010	Defer Date:16.06.2010
	Position: D/L No. 46011/26/2010-PC.II dated 19.05.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

12	Case No.: 21/48/87-ALC1/2009	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status: Deferred
	HQ File :01/87/050/00379/AM10/	RLA File :35/24/040/00022/AM10/	Lic.No/Date:3510028905 19.01.2010	Defer Date:09.06.2010
	Position: D/o C&PC will furnish comments.			

13	Case No.: 22/48/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status: Deferred
	HQ File :01/87/050/00380/AM10/	RLA File :35/24/040/00026/AM10/	Lic.No/Date:3510028907 19.01.2010	Defer Date:16.06.2010
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

14	Case No.:2/53/87-ALC1/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status:Deferred
	HQ File :01/87/050/00431/AM10/	RLA File :03/95/040/00700/AM10/	Lic.No/Date:0310557086 27.01.2010	Defer Date:09.06.2010
	Position: D/o C&PC will furnish comments.			

16	Case No.:7/48/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status:Deferred
	HQ File :01/87/050/00365/AM10/	RLA File :31/24/040/00212/AM10/	Lic.No/Date:3110041892 11.02.2010	Defer Date:16.06.2010
	Position: D/o C&PC will furnish comments.			

17	Case No.:16/48/87-ALC1/2009	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status:Deferred
	HQ File :01/87/050/00374/AM10/	RLA File :07/24/040/00433/AM10/	Lic.No/Date:0710070021 15.02.2010	Defer Date:09.06.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.:6/50/87-ALC1/2009	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status:Deferred
	HQ File :01/87/050/00388/AM10/	RLA File :05/24/040/00300/AM10/	Lic.No/Date:0510259762 03.03.2010	Defer Date:16.06.2010
	Position: D/o C&PC will furnish comments.			

	Case No.:3/52/87-ALC1/2009	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status:Deferred
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24	HQ File :01/87/050/00426/AM10/	RLA File :03/95/040/00804/AM10/	Lic.No/Date:0310563865 10.03.2010	Defer Date:16.06.2010
Position: D/o C&PC will furnish comments.				

25	Case No.:4/52/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:7/87-ALC1/2010 19.05.2010	Status:Deferred
	HQ File :01/87/050/00427/AM10/	RLA File :03/94/040/00941/AM10/	Lic.No/Date:0310564076 11.03.2010	Defer Date:09.06.2010
	Position: Reply awaited from the firm.			

3.4 Following applications are **withdrawn** and **to be examine on file**.

MANUAL CASES

3.4.1	NC No.: 7/AM11 Dated: 19.05.2010	VHCL INDUSTRIES LTD.		Export Product	Status: Withdrawn
	Case No. A-36	HQ F. No. 01/87/162/00438/AM10/ DES-VII	RLA F. No. 03/95/040/00179/AM10	Plastic Granules made out of LLDPE/LDPE Scrap	
	Case No. A – 37	HQ F. No. 01/87/162/00441/AM10/ DES-VII	RLA F. No. 03/95/040/00180/AM10	Plastic Granules made out of LLDPE/LDPE Scrap	
	Case No. A – 38	HO F. No.	RLA F. No.	Plastic Granules made out of	

		01/87/162/00443/AM10/ DES-VII	03/95/040/00183/AM10	LLDPE/LDPE Scrap'
	Case No. A – 39	HQ F. No. 01/87/162/00452/AM10/ DES-VII	RLA F. No. 03/95/040/00182/AM10	Lay flat tubing from LLDPE/LDPE Scrap
	Case No. A – 40	HQ F. No. 01/87/162/00453/AM10/ DES-VII	RLA F. No. 03/95/040/00178/AM10	Lay flat tubing from LLDPE/LDPE Scrap

Application: Request is for fixation of adhoc norms under Para 4.4.2.

Position: The Committee decided to examine the case on file in light of written comments furnished by D/o C&PC.

Meeting ended with thanks to Chair and all participants.
